

and if so, the action being taken by Government on it; and

(d) the quantity of Khandasari sugar lying in stocks with the producers since the imposition of restrictions?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):

(a) Yes, Sir.

(b) Without imposing ban on khandasari sugar, ban on inter-State movement of sugar could not be effectively enforced.

(c) Yes, Sir. It is under consideration.

(d) Information is not available.

श्री जगदीश प्रबन्धी : माननीय मंत्री हिन्दी में भी उत्तर दें।

उपाम्यक्त महोदय : माननीय सदस्य ने सवाल तो लिया है।

श्री जगदीश प्रबन्धी : मैं ने प्रश्न हिन्दी में दिया था, इसलिए मैं उत्तर भी हिन्दी में जानना चाहता हूँ।

Shri A. M. Thomas: I am not in a position to read in Hindi.

Mr. Deputy-Speaker: Shri Awasthi may put his supplementary now

श्री जगदीश प्रबन्धी : श्रीमान् जी, वह बड़े आश्चर्य की बात है कि प्रश्न हिन्दी में दिया गया है, लेकिन उस का उत्तर अंग्रेजी में दिया जाता है।

उपाम्यक्त महोदय : अगर कोई मिनिस्टर हिन्दी न जानता हो, तो ?

श्री जगदीश प्रबन्धी : मैं जानना चाहता हूँ कि उत्तर प्रदेश की सरकारी एग्रीकल्चर ने सरकार को जो स्मरण-पत्र दिया है, उस के मुख्य तथ्य क्या हैं ?

Shri A. M. Thomas: It is so, Sir. The Khandasari Association has represented to the Ministry that about 27,500 tons of khandasari sugar are

lying with them to be disposed of. We have referred the matter to the Uttar Pradesh Government and we are awaiting an answer from them.

Shri S. M. Banerjee: May I know whether in view of the sugar problem in the country the restriction placed on khandasari sugar is going to be waived?

Shri A. M. Thomas: It cannot be waived like that. The ban on inter-State movement of sugar can be enforced effectively only if there is a ban on the export of khandasari also.

Shri Bishwanath Roy: May I know whether the steps taken by Government regarding the movement of khandasari sugar have been successful in keeping its price within reasonable limits?

Shri A. M. Thomas: Khandasari prices are still high, and there is no hardship, if I may say so, by the ban that has been imposed.

सेठ अचल सिंह : क्या मंत्री महोदय बनलाने की कृपा करेंगे कि चायने में जो हजारी मन बुरा बनता है उसके मध्य प्रदेश में जाने पर रोक क्यों लगाई गई है ?

Shri A. M. Thomas: May I ask the Hon. Member to repeat the question?

Seth Achal Singh rose—

[Mr. SPEAKER in the Chair]

Mr. Speaker: The Question Hour is over

#### WRITTEN ANSWERS TO QUESTIONS

##### Japanese Gardens

- 1052. { Shri Shree Narayan Das:  
Shri Radha Raman:  
Shri D. C. Sharma:  
Shri Ram Krishan Gupta:  
Shri Chandak:

Will the Minister of Food and Agriculture be pleased to state

(a) whether the Japanese landscape

expert who visited India under the Colombo Plan has submitted his report for the location of Japanese Gardens in the country;

(b) if so, whether Government has taken any decision in this regard;

(c) whether any work has been started in regard to laying out of Japanese Gardens; and

(d) if so, the progress made so far?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): (a) Yes

(b) Yes The recommendations of the Japanese expert have been generally accepted.

(c) Not yet

(d) Does not arise

#### Road Transport in Punjab

\*1657. Shri Ram Krishan Gupta: Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 3836 on the 1st May, 1959 and state:

(a) whether Government have since considered the scheme of the Punjab Government under Section 68-D of the Motor Vehicles Act, 1939 in respect of inter-State routes covered by the agreement reached between the Punjab State Government and the Punjab Motor Operators' Union, and

(b) if so, whether the scheme has been approved?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b) Yes, Sir

#### Murder in Train

\*1662. Shri Ajit Singh Sarhadi: Will the Minister of Railways be pleased to refer to the statement made in the House on the 27th November, 1958, regarding the murder of Shrimati Harjit Kaur in a night train on the Jalandur-Hoosiarpur line and state:

(a) whether any trace has been found of the murderer so far; and

(b) if so, whether the culprits have been arrested?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) and (b). No useful clue to the murder has yet been obtained and investigation by the Government Railway Police is still in progress and every effort is being made to trace out the criminals responsible for this crime.

#### भारत में विदेशियों के होटल

\*१०६७ { श्री डाक्टर:  
श्री इलाही:  
श्री बोडवार:

क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या विदेशी पर्यटन भारत में होटल खोलने के इच्छुक है ;

(ख) यदि हा. तो भारत सरकार इस सम्बन्ध में क्या नीति अपनावेगी . और

(ग) ये विदेशी पर्यटन भारत के किस-किस स्थानों पर होटल खोलेंगे ?

परिवहन तथा संचार मंत्रालय में राख-मन्त्री (श्री राज बहादुर): (क) जी हा, लेकिन इस बारे में अभी तक निर्णय एक ही प्रस्ताव आया है ।

(ख) और (ग) अभी तक कोई फैसला नहीं किया गया है ।

#### Nagarjunasagar Project

\*1668. { Shri Rami Reddy:  
Shri E. Madhusudaa Rao:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 588 on the 24th February, 1959 and state:

(a) whether it is a fact that the Nagarjunasagar Project Control Board